

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No. 273 of 2021**

\*\*\*\*\*

|                                   |                   |
|-----------------------------------|-------------------|
| Vijay Mandal @ Vijay Kumar Mandal | ----- Petitioner  |
| Versus                            |                   |
| The State of Jharkhand            | -- --- Opp. Party |

---  
**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
Through Video Conferencing

---

|                    |   |                              |
|--------------------|---|------------------------------|
| For the Petitioner | : | Mr. Arwind Kumar, Adv.       |
| For the State      | : | Mr. Rajneesh Vardhan, A.P.P. |

---

**04/17.04.2021**

Learned A.P.P. seeks some more time to obtain instructions.

Learned counsel for the petitioner submits that typed copy of relevant pages containing the charge sheet (Annexure-2) has been filed in the drop box after the last date.

Let the office place it on record. Matter be listed on next Friday (23<sup>rd</sup> April 2021).

**(Aparesh Kumar Singh, J.)**

*Shamim/*